

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(19) C.P. No.1728/I&BC/(MB)/2017

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 23.04.2018

NAME OF THE PARTIES: Kalpesh Khushaldas Goradia
V/s
Manilon Textiles Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT :I&B Code.

ORDER

1. The Learned Representatives for the both side are present.
2. By the Order of the Bench adjourned to **16.05.2018**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

23.04.2018.

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